

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE.**

Original Application No.66/2021(WZ)

Sarang Yadwadkar

... Applicant

V/s

State of Maharashtra & Ors.

... Respondents

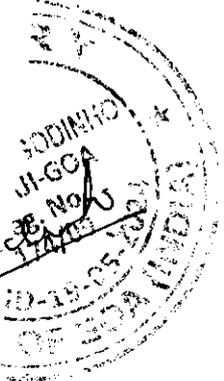
**AFFIDAVIT ON BEHALF OF GOA STATE
POLLUTION CONTROL BOARD,
RESPONDENT NO.8**

MAY IT PLEASE YOUR LORDSHIP:

I, Dr. Shamila Monteiro, daughter of Shri. Augusto Monteiro, major in age, Indian National, residing at House No. 5, Uttam Darshan, Opp. Sai Baba Temple, Kadamba Plateau, Chimbhel, Tiswadi -Goa, do hereby solemn affirmation, state and submit as under:

1. I am presently working as the Member Secretary, Goa State Pollution Control Board, and the Respondent No.8 herein. I have been authorised to file the present Affidavit on behalf of the Respondent No.8.
2. I say that vide Order dated 23/02/2023 this Hon'ble Tribunal recorded that on accessing the Goa State Pollution Control Board's website data of some of the industries are not available and directed the Goa State Pollution Control Board to make efforts so that the industries may remove the said defect and directed to file status Report.
3. I say that following are the list of all the industries who's CEMS data is required to be uploaded on the Board's website. Annexed herewith as 'Annexure A' is the list of all the industries.
4. I say that following are the Industries whose data is not uploaded on the Boards website:



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- (i) M/s. John Distilleries **(Not uploaded since the industry is under maintenance from 2022.)**
- (ii) Goa Medical College **(Not uploaded since the incinerator installed at GMC is dismantled).**
- (iii) M/s. Mahindra Holidays & Resort India Ltd. **(Not uploaded).**
- (iv) M/s. Shrishik Ispat **(Not uploaded since the unit is not in operation from 2012.)**
- (v) / M/s. Sanjeevani Sakhar Karkana **(Not uploaded since industry is not in operation since 2017).**
- (vi) M/s. United Spirit Limited **(Not uploaded since the unit is not in operation).**

5. I say that the Respondent Board has issued Show Cause Notice dated 10/03/2023 to M/s. Mahindra Holidays & Resort India Ltd.

Annexed herewith as 'Annexure B' is the Copy of Show Cause Notice dated 10/03/2023.

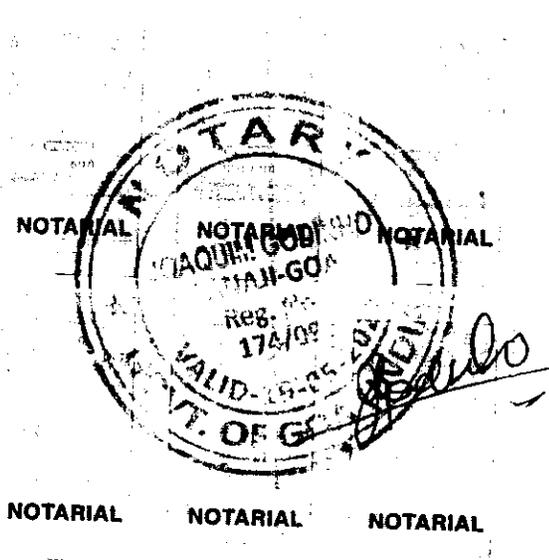
6. I say that whatever stated herein above is based on the records available with office of the Respondent Board, to which I have access and which I believe to be true and correct.

Solemnly affirm at Panaji-Goa.

On this 14th day of March, 2023.

Deponent

Member Secretary
Goa State Pollution Control Board



SOLEMNLY AFFIRMED AND VERIFIED BEFORE ME
Dr. Shamila Monteiro
WHO IS IDENTIFIED BEFORE ME
BY ADV. _____
WHOM I KNOW Personally know
SERIAL NO. 10688 DATED 14/03/2023
VALID UPTO 19-05-2024
JOAQUIM GODIM, NOTARY-PANAJI-GOA

Spdeals
14/03/2023

Notary
Gov. of Goa
C/Secy
Mysore
C/S-3, 2nd Floor, M.G. Road,
Panaji-Goa. Ph: 2421113

GOA STATE POLLUTION CONTROL BOARD

Report Name: Site Status

SINo.	Site Name	Site Label	Street	City	District	State	Industry Type	Last Synchronized	Site Status	Exceedance	Vendor	Site Id
1.	M/s. Goa Medical College & Hospital	GMC	Survey no.46,48,49,74,75,76,77,81,82,83, 89 & 93, Bambolim, Tiswadi- Goa, Bambolim, Goa -403202	Bambolim	North Goa	Goa	CBMWTF	2022-01-06T10:25:14Z	dismantled	No Exceedance	Vasthi	Site_3903
2.	Deccan Fine chemical (India) Pvt. Ltd	DFCI	Corlim-Panaji	Illhas	Goa	Goa	PESTICIDE	2023-03-06T11:00:01Z	Active	No Exceedance	Glens	Site_3010
3.	Mahindra Holidays & Resorts India Limited	MHAR IL	North Goa Mahindra Holidays & Resorts India Limited survey No. 16/0 & 7/0	Moitem Assonora	North Goa	Goa	Hotel	2022-08-08T17:30:01Z	Inactive	No Exceedance	Newco	Site_4144
4.	United Spirit Limited	USL	Plot 164, 166, 167, Behora, Ponda-Goa 403401	Ponda	South Goa	Goa	DISTILLERY	2022-08-15T17:16:00Z	Not in operation	No Exceedance	Glens	Site_2122
5.	Vedanta Limited	VELD	Amora- Navelim- Sanguelim Bicholim	Bicholim	North Goa	Goa	Iron and Steel	2023-03-06T11:01:00Z	active	No Exceedance	Unitech Horiba	Site_3459
6.	Shradha Ispat (P) Ltd.	MSIPL	Survey no. 53/1 Village santona Taluka sanguem	Sanverde m	Goa	Goa	Iron and steel	2023-03-06T11:01:56Z	active	No Exceedance	Glens	Site_1036
7.	Ambeey Metallic Limited	AML	Plot No.68-75, 143-160, Pissurlem Industrial estate	Sattari	Goa	Goa	Iron and Steel	2023-03-06T11:00:36Z	Active	No Exceedance	glens	Site_897
8.	John Distilleries Pvt Ltd.	MDDPL	Plot No.-M21/M21A/M21B, cuncolim Industrial estate, Cuncolim Salcete	Cuncolim	Goa	Goa	DISTILLERY	2023-03-06T11:01:57Z	Industry under maintenance	No Exceedance	Glens	Site_1303
9.	Goa Sponge and Power Limited	GSPPL	Survey no. 58-60, Santona, Sanguem, Goa, 403706	Sanguem	Goa	Goa	Iron and steel	2023-03-06T11:01:08Z	Active	No exceedance	Glens	Site_1011
10	Paradeep Phosphates Limited (Formerly zuari agro Chemical Limited	ZACL	JAI KISAAN BHAWAN, ZUARINAGAR, GOA	ZUARIN AGAR	Goa	Goa	FERTILIZER	2023-03-06T11:01:37Z	Active	No Exceedance	Glens, Yokogawa	Site_1115
11	M/s. Procter & Gamble Health Limited	PGHL	Plot No. 11/1, Marvodo Usgaon, taluka Ponda- Goa - 403408	Ponda	North Goa	Goa	DRUGS AND PHARMACEUTICAL	2023-03-06T11:00:23Z	Active	No Exceedances	Glens	Site_3797
12.	M/s. United Breweries Limited	UBL	Survey no. 164, 166, 167, Behora, Ponda- Goa	Ponda	Goa	Goa	DISTILLERY	2023-03-06T11:01:06Z	active	No Exceedances	Glens	Site_1118
13.	M/s. Deccan Fine chemicals (India) Pvt. Ltd	SAC	S.F. No. 28/1 santa Monica works, Corlim Ilhas, Goa	Ilhas	Goa	Goa	PESTICIDE	2023-03-06T11:00:52Z	active	No Exceedances	Chemtrils, Glens, Newco, Yokogawa	Site_1443

14	Vedanta Limited	MVL	Pig Iron Division Amona	Sangualim	North Goa	Goa	Iron and steel	2023-03- 06T11:01:42Z	active	No Exceedences	Chemtrols, ThermoFisher	Site 2218
15	Biotic waste Solution Pvt. Ltd.	BWSP L	Kundaim Industrial Estate	Kundaim	South Goa	Goa	BMW		Active	No Exceedences		
16	Shrithik Ispat								Industry not in operation since 2012			
17	Sanjeevani sakhar Karkhana								Industry not in operation since 2017			



GOA STATE POLLUTION CONTROL BOARD

गोंय राज्य प्रदूषण नियंत्रण मंडळ

(An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Board)

Phone Nos. : 0832-2407700
2407701, 2407702
2407703

Tel/Fax No. : 0832-2407700



Email Ids:

Chairman, GSPCB: chairman-gspcb.goa@nic.in
Member Secretary GSPCB: ms-gspcb.goa@nic.in
Office: mail.gspcb@gov.in

By Regd A.D.

No. 12/2021-PCB/989586/R0007651/Tech/24699

10/03/2023

SHOW CAUSE NOTICE

WHEREAS, the Goa State Pollution Control Board (hereinafter referred to as the Board") has granted Consent to Operate under Section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981, to your unit namely M/s. Mahindra Holidays & Resorts India Limited, located at Survey No. 16/0 & 7/0, Village Moitem, Assonora, Bardez-Goa. , vide Order bearing No.12/2021-PCB/989586/R0007651 dated 13/09/2021.

WHEREAS, Condition No. (vi) of the aforesaid Consent Order states as follows:

The unit shall operate and maintain an online monitoring systems for the applicable parameters of the STP treated water and the data so generated shall be made available to the GSPCB and CPCB servers.

The Hotel shall treat domestic effluent in existing sewage treatment plant (260 KLD capacity) consisting of sewage collection tank, floating media bioreactor tanks-2 nos, secondary clarifier, tertiary clarifier, sand filter, sludge dewatering centrifuge, sludge drying beds, ultra filtration and ozonisation as is warranted with reference to influent quality and operate and maintain the same continuously so as to achieve the quality of the treated effluent to the following standards:

Parameters	Discharge on land for irrigation	
	Between	
pH	Between	5.5 & 9.0
Suspended Solids	Not to exceed	Not more than 20mg/l
BOD, 3 days, 27°C	Not to exceed	10 mg/l
COD	Not to exceed	50 mg/l
Oil & Grease	Not to exceed	10 mg/l
NH ₄ -N	Not to exceed	5 mg/l
N-total	Not to exceed	10 mg/l
Fecal Coliform	Less than	100 MPN/100ml

WHEREAS, in this regard records available with the Board indicate that the Online Stack Emission Monitoring system installed by you at your unit is not being operated efficiently and is not transmitting data to the Boards website on real time

basis. This fact has been intimated to you by the Board vide various correspondences; however you have failed to reply to the same till date.

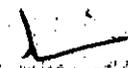
WHEREAS, the aforestated facts indicate that you are operating your unit in violation of condition No. (vi) of the Consent to Operate Order. No.12/2021-PCB/989586/R0007651 dated 13/09/2021 issued to you by this Board; thereby violating the provisions of the Air (Prevention & Control of Pollution) Act, 1981.

NOW THEREFORE in light of the above and in exercise of the powers vested with this Board under section 31 (A) read with section 21 of the Air (Prevention and Control of Pollution) Act, 1981, the management of your unit namely, M/s. Mahindra Holidays & Resorts India Limited located at Survey No. 16/0 & 7/0, Village Moitem, Assonora, Bardez-Goa is hereby directed to **SHOW CAUSE** within a period of 7 days from the date of receipt of this notice as to why the operation of your unit, should not be directed to be closed/sealed for operating the same in violation of condition no. (vi) as contained in the Consent to Operate Order bearing No.12/2021-PCB/989586/R0007651 dated 13/09/2021, as issued to you by this Board.

TAKE NOTE, that failure to satisfactorily reply to the present notice within the stipulated time period will compel the Board to initiate stringent legal action against you which will include issue of directions for closure/sealing of the

operations at your unit, under the provisions of the Air (Prevention and Control of Pollution) Act, 1981, without any further notice.

Issued this day of March 2023.


(Dr. Shamila Monteiro)
Member Secretary
Goa State Pollution Control Board

To,
M/s. Mahindra Holidays & Resorts India Limited,
Survey No. 16/0 & 7/0,
Village Moltem, Assonora,
Bardez-Goa.

Copy to:-

1. Office File
2. Guard File